

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO.693/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

NAME OF THE COMPANY : Elmec Tools & Developers Pvt. Ltd.  
V/s  
Piyush Colonisers Ltd.


SECTION OF THE COMPANIES ACT: 433(e),434(1)(a)

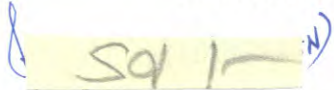
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

1	SUNIL GOYAL	Advocate for Applicant	<b>ORDER</b>	
---	-------------	------------------------	--------------	---

Pleadings are incomplete. After transfer of the petition from the High Court no compliance affidavit has been filed. Even the paper book also has not been filed. Learned counsel requests for another opportunity. One last opportunity is granted. Let the paper book as well as compliance affidavit be filed within two weeks. A copy of the same shall also be sent to the respondent in accordance with Rules known as Insolvency and Bankruptcy Code, 2016.

List on 22.05.2017.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

26.4.2017  
Vineet